

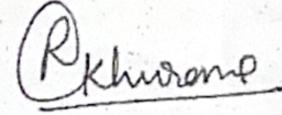
**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 401/2025

News Item titled "Raising waste in Gurugram Sector 103 residents demand immediate action" appearing in The Hindustan Times dated 04.08.2025.

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**Rahul Khurana, Advocate
Counsel for Respondent No. 3
09811894060**

Email: rkhuranalegal@gmail.com

Date: 29.01.2026

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 401/2025

News Item titled "Raising waste in Gurugram Sector 103 residents demand immediate action" appearing in The Hindustan Times dated 04.08.2025.

**Reply by way of affidavit of Akansha Tanwar,
Regional Officer on behalf of Haryana State
Pollution Control Board i.e. Respondent No. 3 in
compliance of order dated 07.08.2025**

I, Akansha Tanwar, Regional Officer, Haryana State Pollution Control Board, Gurgaon North, do hereby solemnly affirm and state as under:

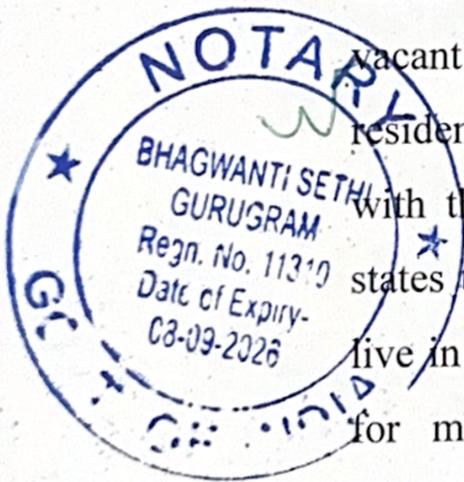
1. That Hon'ble NGT vide its Order dated 07.08.2025 impleaded the Haryana State Pollution Control Board (hereinafter referred as HSPCB) as Respondent No. 3 in the instant matter.
2. That the Original Application has been registered suo moto on the basis of the news item titled "Raising waste in Gurugram Sector 103 residents demand immediate action" appearing in The Hindustan Times dated 04.08.2025.

XXX...XXX...XXX...XXX...XXX

The news article reports that garbage and waste have become a serious problem in Sector 103, Gurugram, especially near the Dwarka Expressway. It states that large amounts of waste, including construction debris and household garbage, are being dumped in open areas such as vacant plots and roadsides. The article mentions that, according to a local resident, the area is slowly turning into an unregulated dumping ground, with the quantity of waste increasing every day. The resident further states that stagnant water and foul smells are already making it hard to live in the area, and the conditions are turning it into a breeding ground for mosquitoes, increasing the risk of diseases like dengue and malaria.....

XXX...XXX...XXX...XXX...XXX

3. The answering respondent has asked Municipal Corporation, Gurugram vide letter No. HSPCB/GRN/2025/2989 dated 09.01.2026 to submit a detailed action taken report addressing the specific grievances mentioned in the said OA including the current status of waste removal/clearance in



section 103 and the progress of door-to-door collection system as mentioned by MCG officials in news item.

- 4. That action taken report submitted by Senior Sanitary Inspector-II, Municipal Corporation, Gurugram vide Memo. No. MCG/SSI-II/2026/4640 dated 22.01.2026 & dated 28.01.2026. The latest ATR dated 28.01.2026 submitted by MCG is annexed as **Annexure R-3/1.**
- 5. That claim of cleaning of site by MCG, was got verified by the Field Officer, HSPCB, Gurugram (North) and it was found that waste has been removed. Photographs dated 29.01.2026 are annexed herewith as **Annexure R-3/2.**

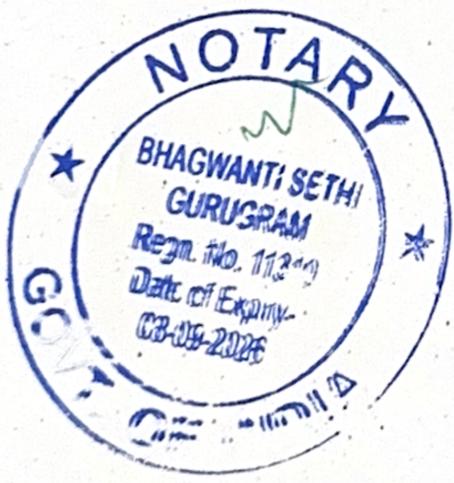
In light of the above submission, it is respectfully submitted that this answering Respondent i.e. HSPCB, shall abide by any order (s) or direction (s) passed by this Hon'ble Tribunal in the instant OA.

[Handwritten Signature]
Deponent

Verification:

Verified at Gurugram on ²⁹...day of January, 2026 that contents of the Para No. 1to are true and correct to the best of my knowledge as per information derived from the official record. Nothing material has been concealed therein.

[Handwritten Signature]
Deponent



Date:28.01.2026

To,
The Regional Officer,
Gurugram North, MCG

Sub: Latest Report w.r.t. issues raised in OA No.401/2025 (News Item titled "Raising Waste in Gurugram Sector 103 residents demand immediate action" appearing in The Hindustan Times dated 04.08.2025)

- 1 The present latest Report is being submitted in continuation of ATR dated 22.01.2025.
- 2 That site in question is neither under the ownership of answering respondent nor it has authorised anyone for dumping of any type of waste on the land in question. The land in question is under private ownership.
- 3 That in month of September 2025, entire area of Sector-103, near Dwarka Expressway checked by the concerned field staff to oversee the position of garbage and waste. Thereafter, answering respondent took steps for removal of jhuggis and waste accumulated near about. At present land in question is clean from waste and regular vigil is kept to avoid instances of waste dumping over the site/land in question. Status of Land in question can be get verified at your end also.

Please let us know, if any other information/assistance is required.



Date: 28-01-2026

Place: Gurugram.

Senior Sanitary Inspector,
Municipal Corporation,
Gurugram.

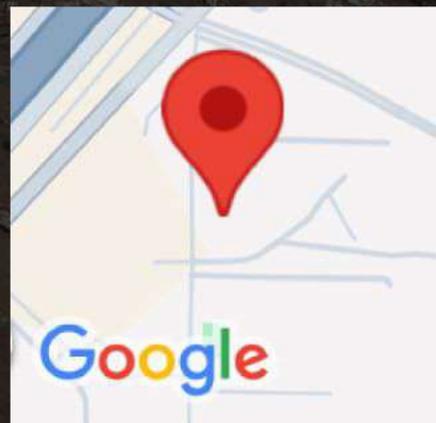


Gurugram, Haryana, India

Shop no 4, Sector 103, main, Dwarka Expy, opposite Hero Homes, Shankar Vihar, Sector 104, Gurugram, Haryana 122001, India

Lat 28.483617 / Long 76.9929019

Thursday 29 January 2026 10:29:55





Gurugram, Haryana, India

1901, A3 Tower, Puri Emerald Bay, Tech Chand Nagar,
Sector 104, Gurugram, Haryana 122006, India

Lat 28.4822884 / Long 76.9910875

Thursday 29 January 2026 10:30:34

